

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 306**  
**(IB)-299(ND)2019**  
**IA/1252/2020**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 02.11.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Sanjeev Sagar and Ms. Nazia Parveen, Advocates for the  
Applicant/Financial Creditor

Mr. Kanishk Khetan and Mr. Nipun Gautam, Advocates for the Liquidator

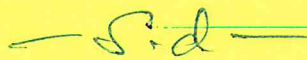
**ORDER**

It has been informed by the parties that the pleadings are complete and the matter was earlier heard but the reply and other documents were not uploaded on the website. Therefore, Ld. Counsels appearing for the petitioner as well as the respondents are requested to share the diary no. of the filing of the respective documents with the Court Officer in the course of the day so that the same are uploaded on the website.

List the case on 25<sup>th</sup> November 2020.



**(L.N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**